

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**STARRED QUESTION NO. 105.  
TO BE ANSWERED ON TUESDAY, THE 30<sup>TH</sup> JULY, 2024.**

**IMPLEMENTATION OF PRODUCTION LINKED INCENTIVE SCHEMES**

**\*105 SHRI SHRIRANG APPA CHANDU BARNE:  
SHRI ARVIND GANPAT SAWANT:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has implemented Production Linked Incentive (PLI) schemes;
- (b) if so, the details thereof along with the purpose of the schemes and the extent to which these schemes attract foreign investments;
- (c) whether the Government has reviewed the progress of the PLI schemes for all the fourteen sectors;
- (d) if so, the details thereof alongwith the performance and achievement made by each sector; and
- (e) the details of the amount disbursed under the scheme, sector, scheme and project-wise?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)  
THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

**(a) to (e):** A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO STARRED QUESTION NO. 105 FOR ANSWER ON 30<sup>TH</sup> JULY, 2024.**

- (a):** Keeping in view India's vision of becoming 'Atmanirbhar', Production Linked Incentive (PLI) Schemes for 14 key sectors have been announced with an outlay of Rs. 1.97 lakh crore to enhance India's Manufacturing capabilities and Exports.

The 14 sectors are: (i) Mobile Manufacturing and Specified Electronic Components, (ii) Critical Key Starting Materials/Drug Intermediaries & Active Pharmaceutical Ingredients, (iii) Manufacturing of Medical Devices (iv) Automobiles and Auto Components, (v) Pharmaceuticals Drugs, (vi) Specialty Steel, (vii) Telecom & Networking Products, (viii) Electronic/ Technology Products, (ix) White Goods (ACs and LEDs), (x) Food Products, (xi) Textile Products: MMF segment and technical textiles, (xii) High efficiency solar PV modules, (xiii) Advanced Chemistry Cell (ACC) Battery, and (xiv) Drones and Drone Components.

- (b):** The purpose of the PLI Schemes is to attract both domestic and foreign investments in key sectors and cutting-edge technology; ensure efficiency and bring economies of size and scale in the manufacturing sector and make Indian companies and manufacturers globally competitive.

These schemes have the potential of significantly boosting production, increasing manufacturing output and contributing to faster economic growth in future. There is evidence of increasing foreign investment also in several PLI sectors. E.g Apple, a global smartphone company, has shifted its suppliers to India viz. Foxconn, Wistron and Pegatron.

- (c) to (e):** PLI Schemes for all 14 Sectors have been notified along with guidelines by the concerned Ministries/ Departments after due approval. These Schemes are regularly reviewed by the concerned Ministries/ Departments as well as Empowered Group of Secretaries (EGoS).

Actual investment of Rs. 1.23 lakh crore have been realized till March 2024 across 14 sectors, which has resulted in incremental production/ sales of over Rs. 10.31 lakh crore and employment generation of around 8 lakhs. Incentive amount of Rs. 9,721 crore have been claimed under PLI Scheme for 9 sectors, namely Large Scale Electronics Manufacturing (LSEM), IT Hardware, Bulk Drugs, Medical Devices, Pharmaceuticals, Telecom & Networking Products, Food Processing, White Goods and Drones & Drone Components.

Individual cases have been approved over a period of time, through a transparent mechanism. Projects are implemented over a period of time ranging from 2 years to 3 years, depending on the nature of manufacturing and claims are usually made after 1<sup>st</sup> year of production.

Hence, most of the projects are at implementation stage and will be filing incentive claims in due course.

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